

LIR No.21/2016

Sanjeev Kumar vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.

Shri Jai Bhagwan Sharma, AR for the management.

The matter is fixed for further proceedings.

Perusal of record shows that enquiry issue is decided in favour of the workman and against the management.

In these circumstances, matter stands adjourned for WE on **20.11.2020**. Workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 1807/2016

Mohd. Sabir vs TV Today Network

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is again directed to file PF and after filing of PF, notice of statement of claim be issued to the management, which is returnable before the Court on **27.10.2020.**

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 39/2019

Vijy Nudiyal vs M/s Delhi Golf Club Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Rakesh Sharma, AR for the management No. 1.
 Shri Devansh Gandhi, AR for the management no. 2.

Matter is fixed for filing of documents and framing of issues.

It is submitted by ARs of all the parties that settlement talks are going on between the parties and matter may be settled and further prays for referred the matter to Lak Adalat.

At request of both the parties, matter stands referred to Lok Adalat, which is to be held on **20.09.2020**.

All the parties are directed to appear before the Ld. Judge of Lok Adalat on **20.09.2020** through VC.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 40/2019

Shyam Singh vs M/s Delhi Golf Club Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Rakesh Sharma, AR for the management No. 1.
 Shri Devansh Gandhi, AR for the management no. 2.

Matter is fixed for filing of documents and framing of issues.

It is submitted by ARs of all the parties that settlement talks are going on between the parties and matter may be settled and further prays for referred the matter to Lak Adalat.

At request of both the parties, matter stands referred to Lok Adalat, which is to be held on **20.09.2020**.

All the parties are directed to appear before the Ld. Judge of Lok Adalat on **20.09.2020** through VC.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 43/2019

Dinesh Ram vs M/s Delhi Golf Club Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.
 Shri Rakesh Sharma, AR for the management No. 1.
 Shri Devansh Gandhi, AR for the management no. 2.

Matter is fixed for filing of documents and framing of issues.

It is submitted by ARs of all the parties that settlement talks are going on between the parties and matter may be settled and further prays for referred the matter to Lak Adalat.

At request of both the parties, matter stands referred to Lok Adalat, which is to be held on **20.09.2020**.

All the parties are directed to appear before the Ld. Judge of Lok Adalat on **20.09.2020** through VC.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 2228/2016

Krishanswmi Gopal vs Indian Hotels Company

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **23.10.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LCA No. 313/2016

Amit Panwar vs AIMIL Pharmaceuticals

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.

Shri Raj Rishi, AR for the management.

The matter is fixed for ME.

At request of AR for the management, matter stands adjourned for ME on **16.10.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 2274/2016

Rajender Patel vs M/s Nath Traders

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **02.11.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 6055/2016

Kiran Singh vs M/s Karam Chand Thapar Bros. Coal Sales Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.

Shri Parvez, AR for the management.

The matter is fixed for ME.

At request of AR for the management, matter stands adjourned for ME on **21.10.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LC No. 2449/2016

Mohit Singh Jadhav vs M/s Delhi Transco Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : Shri Mohar Singh Jadhav, AR for the workman.
 Shri Suresh Chaturvedi, AR for the management.

The matter is fixed for arguments.

Written submissions be filed by the next date of hearing.

AT request of both the parties, matter stands adjourned for arguments on **14.10.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 1158/2016

Mohd. Walliullah @ Lal Master vs M/s U Like International INC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

08.09.2020.

Present : None for the workman.

Shri Hari Shankar Rai, AR for the management.

The matter is fixed for final arguments.

WS be filed by the next date of hearing.

Matter stands adjourned for clarifications, if any/
order on **14.09.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LIR No. 2189/2016

Vinod Kumar vs M/s Metal Forgings Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : Ms Poonam Kaushik, AR for the workman.
Shri Lalit Mohan, AR for the management.

The matter is fixed for final arguments.

Written submissions be filed by the next date of hearing.

At request of both the parties, matter stands adjourned for arguments on **29.09.2020**.

VEENA RANI

POLC/RADC

08.09.2020

LCA No. 711/2016

Inder Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

08.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on **14.09.2020**.

VEENA RANI

POLC/RADC

08.09.2020